## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 21/NCLT/AHM/2017 With Gujarat High Court CA no. 531 of 2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2017

Name of the Company:

MSK Projects (India) (JV) Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. MR. NAVIN PAHWA
THAKKAR AND PAHWA ADVOLATES
2.

AOV

## <u>ORDER</u>

Learned Advocate Mr. Navin Pahwa present for Petitioner.

At request of Learned Counsel for Petitioner to comply with directions in the order dated 06.07.2017 regarding the publication.

List the matter 29.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 1st day of August, 2017.